

State Government to verify how far these officers have worked properly and to verify their physical achievements?

Mr. Speaker: These are all suggestions for action. Hon. Members can only elicit information here.

Shri Kamath: In connection with this social education and other allied activities of the Community Projects Administration is care taken to see, to ensure, that special attention is given to those areas where the Congress Party is comparatively weak or has suffered a major set-back?

Mr. Speaker: That is an allegation.

Shri S. N. Mishra: It is an insinuation, Sir.

Mr. Speaker: The hon. Member wants such care to be taken.

Shri Kamath: I want to know the Government's policy.

Shri Gadilingana Gowd: Sir, may I put one more question?

Mr. Speaker: No; I have allowed sufficient number of questions.

Shri Gadilingana Gowd: I have asked only one question, Sir.

Mr. Speaker: I have allowed him three questions.

Indian Embassy in U.S.S.R.

*2054. **Shri Shree Narayan Das:** Will the Prime Minister be pleased to state:

(a) the present position in the matter of freedom of movement of our diplomatic personnel in U.S.S.R.; and

(b) whether there has been any relaxation in the restrictions previously imposed?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). Up-to-date information is being obtained. It may be stated however that many of the previous restrictions have been withdrawn.

Shri Shree Narayan Das: May I know some of the important restrictions that have been withdrawn?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): We have said that we shall lay more or less accurate information as soon as we hear. The restrictions were in regard to areas where people could not go, the distance outside Moscow where they could go or could not go; that is the major nature of the restrictions.

Shrimati Renu Chakravarty: May I know if our Embassy was put under any special restrictions or whether these restrictions applied to all the Embassies accredited to Moscow?

Shri Jawaharlal Nehru: They used to apply to all or—I cannot say absolutely all—to most; it may be that to some Embassies from Eastern Europe they did not apply, that I cannot say, but in the past these restrictions applied to most other Missions in Moscow.

Shri B. S. Murthy: May I know whether there are any restrictions on the movement of the personnel belonging to Russian Embassy in India; if not, why not the USSR Government be requested to extend the same facilities to the personnel of the Indian Embassy in Moscow?

Mr. Speaker: Are there corresponding restrictions here that is what the hon. Member wants to know.

Shri Jawaharlal Nehru: Well, to begin with I said the restrictions in the Soviet Union, as far as I know, have been largely withdrawn. They were never special restrictions for India, they were some general ones about some areas etc. But the hon. Member's suggestion is that we should have restrictions of the same kind here.

Shri B. S. Murthy: No, no; that is not what I want. I did not say that. I said, if there are no restrictions on the personnel of the Russian Embassy here, is it not justifiable to ask for reciprocal facilities in Moscow.

Shri Jawaharlal Nehru: What I am saying is, the restrictions have been mostly removed there. What more can I say? I do not know about the details. They are not coming in our way at the present moment.

Shri Kamath: May I know when these restrictions were removed and the position improved in this particular matter—whether it was after the ceremonious affirmation of their faith in *Panch Shila* by the Soviet Prime Minister and *Tovarisch Khrushchev*, or before that? What is the position today? The Prime Minister told the House some time ago that Indo-Russian relations are regulated by the five-fold tenet or doctrine of *Panch Shila*. Has there been any improvement since the *Panch Shila* was endorsed by the Russian Government and of course by our own Government?

Shri Jawaharlal Nehru: I do not think any precise date can be fixed. These are gradual changes coming in the last two or three years. I think there have been progressive changes there. Most of the restrictions, I believe, relate to certain particular, military areas.

Shri D. C. Sharma: Is it not a fact that the members of the Indian Embassy staff, of whatever grade or status, have to get visa or a permit even when they have to move from one place to another in the city, and from one locality to another in the USSR?

Shri Jawaharlal Nehru: I could not say what the rule is now, but probably in regard to certain areas no such permit is necessary. In regard to some other areas, it may be necessary. Apart from its being necessary or not, it is very often helpful to inform the authorities so that they might inform the local people. The hon. Members must remember that the whole structure of Government there is different from what we are used to here. It is of a different type. It has many virtues and may be there are some aspects in it which the hon. Members here may not like. The thing is different. It is difficult to compare the two.

Flood Control Works in Tripura

*2056. **Shri Bires Datt:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any expert Engineer went to Tripura to supervise the flood control works there;

(b) if so, whether any report has been submitted by him;

(c) the findings regarding the works carried on Dambaroo Fall Project and Chakma-Ghat Project; and

(d) whether these works are proceeding according to schedule?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). Yes, Sir. The Chief Engineer, Floods (Field Investigations) Central Water and Power Commission was deputed to inspect the flood protection embankment around the Agartala town and also to discuss the flood problems with the local authorities of Tripura State. He has submitted an Inspection Report but it does not refer Dambaroo Fall and Chakma-Ghat Projects as he did not visit these projects.

(d) Yes.

Shri Bires Datt: May I know whether any attempt has been made to find out the details regarding the works carried out on the Dambaroo Fall and Chakma-Ghat projects?

Shri Hathi: The investigations have started and a geologist has been there to inspect the site in February perhaps. The report of the geologist is awaited. The engineers have selected a particular dam site tentatively. The geologist's report to the nature of the rock, etc., is being awaited.

Shri Bires Datt: What is the amount granted for these two projects?

Shri Hathi: I think it is about Rs. 95,000 for the investigation. I am not quite sure about the figure. I shall have to check it up.

Somalia Project

*2057. **Shri Ramachandra Reddi:** Will the Minister of Irrigation and Power be pleased to state:

(a) the recommendations of the Andhra Government regarding Somalis Project;

(b) the stage at which the scheme stands; and

(c) whether the project reports and estimates are not readily available as prepared by the Krishna-Pennar project authorities?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The Government of Andhra have in October, 1955 recommended the inclusion of Somalia Project in the flood control programme of the state under the Second Plan.

(b) No decision has yet been taken on the State Government's recommendation.

(c) The detailed project report for the scheme submitted by the Andhra Government in October, 1955 contains also the report and estimate prepared by the Government of Madras in 1951.

Shri Ramachandra Reddi: May I know whether the Government have considered the desirability and necessity of calling for the records from the Andhra Government, together with an officer, who will be able to assist in the examination of the records?

Shri Hathi: Generally, the method followed in the examination of these projects is that the Engineers of the State Government are called here for a personal discussion. Correspondence about these matters is carried on only when it is possible to do so. Otherwise, either an officer from the Central Water and Power Commission goes there, or an officer from the State Government is called here for discussion.

Shri Ramachandra Reddi: May I know whether there is any proposal to have an early discussion on this matter, with the State Government?

Shri Hathi: The scheme is being examined, and if it is found necessary, an officer may be called. But, here, there is another question which I may point out to the House. This is a multi-page